## THE TAMIL NADU TAMIL NEW YEAR (DECLARATION) REPEAL ACT 2011 ACT No.14 OF 2011

## Arrangement of sections

- 1. Short title and commencement.
- 2. Repeal.

## THE TAMIL NADU TAMIL NEW YEAR (DECLARATION) REPEAL ACT 2011

## **ACT No.14 OF 2011**

[3<sup>rd</sup> September 2011]

An Act to repeal the Tamil Nadu Tamil New Year (Declaration) Act, 2008.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu In the Sixty-second Year of the Republic of India as follows:-

- **1. Short title and commencement.—** (1) This Act may be called the Tamil Nadu Tamil New Year (Declaration) Repeal Act, 2011.
  - (2) It shall come into force at once.
- **2. Repeal.—** The Tamil Nadu Tamil New Year (Declaration) Act, 2008 (Tamil Nadu Act 2 of 2008) is hereby repealed.